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**NATIONAL COMPANY LAW TRIBUNAL**  
**SPECIAL BENCH**  
**CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW BOARD, CHENNAI HELD ON 27/2/2017 AT 10.30 AM**

**PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL**

**APPLICATION NUMBER** :

**PETITION NUMBER** : TCP/164/2016

**NAME OF THE PETITIONER(S)** : Joseph Selvakumar

**NAME OF THE RESPONDENT(S)** : M/s Chandra Royal Inn Private Limited & 2 others

**UNDER SECTION** : 397/398

<b>S.No.</b>	<b>NAME (IN CAPITAL)</b>	<b>DESIGNATION</b>	<b>SIGNATURE</b>
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**REPRESENTATION BY WHOM**

1.	R. RAJESH	Counsel for R1 & R2	
2.	S. Aswini for (K. Moorthy)	Counsel for Petitioner	

**ORDER**

Ms S Aswini, proxy counsel representing senior counsel for petitioner present.

Shri R Rajesh, counsel for R1 & R2 present. No representation on behalf of R3.

At request of counsel for petitioner, time extended finally for hearing. Put up on

**16.03.2017 at 10.30 A.M.**

  
**(K. Anantha Padmanabha Swamy)**  
**Member (Judicial)**